

(b) the dates when the Congress(I) applied for Special trains for the Kisan Rally in Delhi and when the Party was informed of the actual dates and timings of the trains so sanctioned;

(c) the total amounts of money deposited by these two parties for reservations of bogies and trains and the dates of these deposits;

(d) whether full payment for the special trains was made in advance;

(e) if so, details thereof;

(f) actual number of trains and bogies sanctioned for in coming and out going journeys for these two parties;

(g) whether any of the regular passenger/goods trains were cancelled for the purpose; and

(h) if so, the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (h) Information is being collected and will be laid on the Table of the Sabha.

Expenditure incurred by Railway Ministry for advances from Contingency Fund of India

1202. SHRI ERA SEZHIYAN: Will the Minister of RAILWAYS be pleased to state the following particulars in respect of the expenditures incurred by the Ministry of Railways out of the advances from Contingency Fund of India during the year 1980:

(i) The date of transaction;

(ii) the number and name of grant or appropriation;

(iii) the nature of expenditure (whether excess of sanctioned grant or appropriation or new service);

(iv) the date of making advance;

(v) the amount advanced;

(vi) the date of Supplementary Appropriation Act, if any passed, providing for the additional expenditure; and

(vii) the amount of advance resumed?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): No advance has been obtained or expenditure incurred by the Ministry of Railways out of the Contingency Fund of India during the calendar year 1980.

(i) to (vii) Do not arise.

Lady Hardinge Medical College Doctors

1203. SHRI SYED AHMAD HASHMI: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that some doctors of the Lady Hardinge Medical College, New Delhi, published a paper in a British Journal 'Clinical Practice' pirating some verbatim complete paras from a paper of British authors published in *Diabetics* Vol. XXIV, June, 1975;

(b) whether it is also a fact that the college authorities have received a communication by the Editor-in-Chief of the British Journal of Clinical Practice condemning this cheating and question in the integrity of the doctors; and

(c) if, so, what action Government propose to take against the highly placed professional who by this act have lowered the prestige of the country?

THE MINISTER OF STATE IN MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Yes.

(b) The Editor-in-Chief wrote to the Principal, Lady Hardinge Medical College stating that apparently the doctors lifted complete paras from a paper published in *Diabetes* Vol. 24, June, 1975. He also sought the comments of the Principal.

(c) The concerned doctors have since rendered their apologies.